

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2168  
ANSWERED ON:24.08.2012  
FINANCIAL AUTONOMY TO AAI  
Das Shri Khagen

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether a number of modernisation projects are lagging behind mainly due to non-availability of financial autonomy to Airports Authority of India (AAI);
- (b) if so, the details thereof and the reasons for not extending financial autonomy to the AAI;
- (c) whether any request from AAI by the Government for raising tax-free bonds to pool finances for its modernisation and other purposes has been received by the Government; and
- (d) if so, the details thereof along with the reaction of the Government thereto?

**Answer**

MINISTER OF CIVIL AVIATION( SHRI AJIT SINGH )

(a)&(b): No, Madam.

(c)&(d): Yes, Madam. Airports Authority of India (AAI) had requested Ministry of Civil Aviation for grant of permission for issue of tax free bonds for a face value of Rs. 1000/- crore per year for next three years beginning from 2012-13. The proposal is presently with the Ministry of Finance.